

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:6901  
ANSWERED ON:18.05.2012  
PASSENGERS CARRYING CURRENCY NOTES AND JEWELLERY  
Patil Shri A.T. Nana

**Will the Minister of FINANCE be pleased to state:**

- (a) whether many passengers have been caught in various planes/airports of the country carrying huge amount of currency notes and gold jewellery;
- (b) if so, the details of the currency notes, gold jewellery or some other items found at various airports in the country during the last three years;
- (c) whether in fear of being caught some people abandon their belonging and leave quietly;
- (d) if so, the details thereof during the last three years; and
- (e) the details of the schemes in which these abandoned items were utilized by the Government alongwith the steps taken by the Government to avoid such situation in future?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a)&(b) yes, Sir. The details of the currency notes, gold jewellery or some other items caught from passengers at various airports/planes in the country during the last three years and current year (upto Feb, 12) are enclosed as `Annexure`.
- (c)&(d) Yes, Sir. The details of seizure of such unclaimed goods for the last three years and current year (upto Feb,12) are enclosed as `Annexure`.
- (e) The cases of abandoned goods (unclaimed seized goods) are adjudicated as per procedure prescribed in Customs Act, 1962. The goods are disposed off as per procedure prescribed under disposal manual. The officers deputed at the Airports have been sensitized to prevent any passengers from attempting to abandon such goods.